

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(10) C.P.(IB)-1618(MB)/2017

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.01.2020**

NAME OF THE PARTIES: Stanchion Designs Pvt. Ltd.
V/s
Panoramic Universal Ltd.

SECTION: 8 & 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. When called none present.
2. The matter is adjourned to **04.03.2020**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

09.01.2020
Jd

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)